

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :28-06-2024

Date : 28.06.2024									
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	54559/2024	28.06.2024	BLAPL-6043/2024	M.R ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-06-26		(Seat No-)
2	54560/2024	28.06.2024	BLAPL-5806/2024	M.R ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-06-26		(Seat No-)
3	54561/2024	28.06.2024	ABLAPL-4694/2024	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-06-27		(Seat No-)
4	54563/2024	28.06.2024	BLAPL-6251/2024	H K DAS	C.O.	COURT NO. 11	Order Dtd. 2024-06-26		(Seat No-)
5	54564/2024	28.06.2024	BLAPL-11451/2022	M/S. SURYA KANTA PRADHAN , D.R. NANDA	C.O.	COURT NO. 11	Order Dtd. 2024-06-26	BAIL-1	(Seat No-4)
6	54567/2024	28.06.2024	WP (C) - 15041/2024	R.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
7	54568/2024	28.06.2024	BLAPL-6251/2024	S MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-06-26		(Seat No-116)
8	54571/2024	28.06.2024	ABLAPL-6372/2024	L JENA	C.O.	COURT NO. 11	Order Dtd. 2024-06-26	BAIL-2	(Seat No-8)

9	54572/2024	28.06.2024	ABLAPL-4644/2024	K C SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-06-25		(Se at No-8)
10	54573/2024	28.06.2024	ABLAPL-6363/2024	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-06-26	BAIL-1	(Se at No-1)
11	54574/2024	28.06.2024	BLAPL-6200/2024	D PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-06-25		(Se at No-1)
12	54575/2024	28.06.2024	ABLAPL-6356/2024	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No-1)
13	54576/2024	28.06.2024	ABLAPL-6342/2024	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	BAIL-1	(Se at No-3)
14	54577/2024	28.06.2024	ABLAPL-4645/2024	H K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	BAIL-2	(Se at No-11)
15	54578/2024	28.06.2024	BLAPL-6211/2024	G. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	BAIL-1	(Se at No-5)
16	54579/2024	28.06.2024	ABLAPL-6331/2024	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No-5)
17	54580/2024	28.06.2024	BLAPL-6213/2024	J P PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25		(Se at No-5)
18	54581/2024	28.06.2024	ABLAPL-6367/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No-5)
19	54582/2024	28.06.2024	BLAPL-6210/2024	G. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25		(Se at No-5)
20	54583/2024	28.06.2024	BLAPL-6209/2024	G. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25		(Se at No-5)
21	54584/2024	28.06.2024	BLAPL-6206/2024	JAYADEBA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25		(Se at No-5)

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22	54585/2024	28.06.2024	ABLAPL-6113/2024	JAYADEBA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	BAIL-2	(Se at No-12)
23	54586/2024	28.06.2024	ABLAPL-6371/2024	SK ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No-12)
24	54588/2024	28.06.2024	ABLAPL-3799/2024	B.B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	BAIL-2	(Se at No-10)
25	54589/2024	28.06.2024	ABLAPL-4564/2024	A K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-06-25		(Se at No-10)
26	54590/2024	28.06.2024	ABLAPL-4642/2024	K.C. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-06-25		(Se at No-10)
27	54591/2024	28.06.2024	ABLAPL-4256/2024	A. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-06-26		(Se at No-10)
28	54592/2024	28.06.2024	BLAPL-6248/2024	P K PRATAP	C.O.	COURT NO. 2	Order Dtd. 2024-06-26	BAIL-1	(Se at No-4)
29	54593/2024	28.06.2024	ABLAPL-6369/2024	P.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-06-26	BAIL-1	(Se at No-4)
30	54594/2024	28.06.2024	ABLAPL-6138/2024	M.K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-06-26		(Se at No-4)
31	54595/2024	28.06.2024	BLAPL-6245/2024	G JAYSINGH	C.O.	COURT NO. 2	Order Dtd. 2024-06-26		(Se at No-4)
32	54596/2024	28.06.2024	ABLAPL-2450/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-06-25		(Se at No-4)
33	54597/2024	28.06.2024	BLAPL-6242/2024	S S BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-06-26		(Se at No-4)
34	54598/2024	28.06.2024	ABLAPL-2759/2024	A.K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-06-25		(Se at

			24						No-4)
35	54600/2024	28.06.2024	ABLAPL-6370/2024	AVIRAM PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-06-26		(Se at No-4)
36	54601/2024	28.06.2024	ABLAPL-6260/2024	M. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-06-25	BAIL-2	(Se at No-11)
37	54602/2024	28.06.2024	BLAPL-6227/2024	K K NATH	C.O.	COURT NO. 2	Order Dtd. 2024-06-26		(Se at No-11)
38	54603/2024	28.06.2024	ABLAPL-6296/2024	P.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-06-26		(Se at No-11)
39	54604/2024	28.06.2024	ABLAPL-6365/2024	NIKUNJA KUMAR ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-06-26	BAIL-2	(Se at No-10)
40	54605/2024	28.06.2024	ABLAPL-6361/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	BAIL-1	(Se at No-4)
41	54606/2024	28.06.2024	ABLAPL-6295/2024	P.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No-4)
42	54607/2024	28.06.2024	ABLAPL-98/2024	G.R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	BAIL-2	(Se at No-11)
43	54608/2024	28.06.2024	ABLAPL-6349/2024	K P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No-11)
44	54609/2024	28.06.2024	BLAPL-5704/2024	KSHIEISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	BAIL-1	(Se at No-6)
45	54610/2024	28.06.2024	ABLAPL-6250/2024	LAMBODOR ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	BAIL-2	(Se at No-12)
46	54611/2024	28.06.2024	ABLAPL-6259/2024	M.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	BAIL-1	(Se at No-2)
47	54612/2	28.06.20	BLAPL-	LAXMI	C.O.	COURT	Order Dtd.	BAIL-1	(Se

	024	24	6231/20 24	CHARAN BEHERA		NO. 2 OLD	2024-06-26		at No- 6)
48	54613/2 024	28.06.20 24	ABLAPL- 6325/20 24	M. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No- 6)
49	54614/2 024	28.06.20 24	BLAPL- 5447/20 24	J MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No- 6)
50	54615/2 024	28.06.20 24	ABLAPL- 5122/20 24	S.K. BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25		(Se at No- 6)
51	54616/2 024	28.06.20 24	ABLAPL- 6329/20 24	P K DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	BAIL-1	(Se at No- 6)
52	54617/2 024	28.06.20 24	BLAPL- 2619/20 24	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No- 6)
53	54618/2 024	28.06.20 24	ABLAPL- 6298/20 24	R R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No- 6)
54	54620/2 024	28.06.20 24	BLAPL- 5451/20 24	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No- 6)
55	54621/2 024	28.06.20 24	ABLAPL- 6291/20 24	SK SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No- 6)
56	54622/2 024	28.06.20 24	ABLAPL- 6299/20 24	R R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No- 6)
57	54623/2 024	28.06.20 24	ABLAPL- 4535/20 24	CHITTA RANJAN SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-06-26		(Se at No- 6)
58	54624/2 024	28.06.20 24	BLAPL- 6204/20 24	A K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-06-26	BAIL-1	(Se at No- 2)
59	54625/2 024	28.06.20 24	ABLAPL- 4433/20 24	R R NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-06-26		(Se at No- 2)

60	54626/2024	28.06.2024	ABLAPL-6294/2024	D.P. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-06-26		(Se at No-2)
61	54627/2024	28.06.2024	BLAPL-4170/2024	A K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-06-26		(Se at No-2)
62	54628/2024	28.06.2024	BLAPL-6247/2024	A K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-06-26		(Se at No-2)
63	54629/2024	28.06.2024	BLAPL-6232/2024	S BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-06-26		(Se at No-2)
64	54630/2024	28.06.2024	ABLAPL-5113/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-2)
65	54631/2024	28.06.2024	BLAPL-6229/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	BAIL-1	(Se at No-6)
66	54632/2024	28.06.2024	ABLAPL-5906/2024	Y DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	BAIL-2	(Se at No-9)
67	54633/2024	28.06.2024	BLAPL-6252/2024	B.S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No-9)
68	54634/2024	28.06.2024	ABLAPL-4590/2024	AK JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No-9)
69	54635/2024	28.06.2024	ABLAPL-4557/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No-9)
70	54636/2024	28.06.2024	ABLAPL-4536/2024	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No-9)
71	54637/2024	28.06.2024	ABLAPL-4512/2024	SK ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	BAIL-1	(Se at No-6)
72	54638/2024	28.06.2024	ABLAPL-4445/2024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	BAIL-2	(Se at No-9)

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73	54639/2024	28.06.2024	ABLAPL-4869/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No-12)
74	54640/2024	28.06.2024	ABLAPL-4989/2024	HN MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No-12)
75	54642/2024	28.06.2024	CRLMP-460/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	WRIT BRANCH -5	(Se at No-21)
76	54643/2024	28.06.2024	BLAPL-3267/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No-21)
77	54644/2024	28.06.2024	CRLMP-477/2024	P.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	WRIT BRANCH -5	(Se at No-21)
78	54646/2024	28.06.2024	BLAPL-4470/2024	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No-21)
79	54648/2024	28.06.2024	BLAPL-3251/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No-21)
80	54650/2024	28.06.2024	WP (C) - 14811/2024	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -4	(Se at No-17)
81	54652/2024	28.06.2024	WP (C) - 15138/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
82	54653/2024	28.06.2024	WP (C) - 15140/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
83	54654/2024	28.06.2024	WP (C) - 15141/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
84	54656/2024	28.06.2024	WP (C) - 15142/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
85	54657/2024	28.06.2024	WP (C) - 15168/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	WRIT BRANCH	(Se at

			024			OLD		-7	No-48)
86	54658/2024	28.06.2024	WP (C) - 25224/2021	R K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
87	54660/2024	28.06.2024	WP (C) - 15114/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
88	54661/2024	28.06.2024	WA-1030/2023	DR P CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	WRIT APPEAL	(Se at No-7)
89	54662/2024	28.06.2024	WP (C) - 15124/2024	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
90	54663/2024	28.06.2024	WA-1291/2024	G DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No-48)
91	54664/2024	28.06.2024	WP (C) - 15111/2024	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
92	54665/2024	28.06.2024	WP (C) - 11514/2024	G JAYSINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)
93	54666/2024	28.06.2024	WP (C) - 15143/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
94	54667/2024	28.06.2024	WP (C) - 15147/2024	RANJIT SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
95	54668/2024	28.06.2024	CRLA-721/2016	S P SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-06-27	CRIMINAL APPEAL	(Se at No-4)
96	54669/2024	28.06.2024	WP (C) - 11514/2024	T K NAYAK	C.O.	COURT NO. 22	Order Dtd. 2024-06-26	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-103)

97	54670/2024	28.06.2024	WP (C) - 15183/2024	RANJIT SAMAL	C.O.	COURT NO. 22	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
98	54671/2024	28.06.2024	CRLA-453/2017	N SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-06-27	CRIMINAL APPEAL	(Se at No-1)
99	54672/2024	28.06.2024	WP (C) - 14010/2024	T K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-02	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-106)
100	54673/2024	28.06.2024	WP (C) - 15128/2024	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
101	54674/2024	28.06.2024	WP (C) - 14009/2024	T K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-02	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-106)
102	54675/2024	28.06.2024	WP (C) - 15132/2024	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
103	54677/2024	28.06.2024	WP (C) - 17627/2017	H K MOHANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -4	(Se at No-27)
104	54678/2024	28.06.2024	WP (C) - 15304/2024	R C MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -1	(Se at No-3)
105	54679/2024	28.06.2024	WP (C) - 15135/2024	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
106	54680/2024	28.06.2024	CONTC-4211/2024	N K ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-26		(Se at No-48)
107	54681/2024	28.06.2024	WP (C) - 14190/2023	SATYAJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -4	(Se at No-19)
108	54683/2024	28.06.2024	WP (C) - 15129/2024	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)

109	54684/2024	28.06.2024	WP (C) - 15174/2024	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
110	54685/2024	28.06.2024	CONTC-2147/2024	B SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-25		(Se at No-48)
111	54686/2024	28.06.2024	WP (C) - 15117/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
112	54688/2024	28.06.2024	WP (C) - 34218/2023	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-25	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-117)
113	54689/2024	28.06.2024	WP (C) - 15112/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
114	54690/2024	28.06.2024	WP (C) - 14196/2023	SATYAJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -4	(Se at No-19)
115	54691/2024	28.06.2024	WP (C) - 15123/2024	A.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
116	54692/2024	28.06.2024	WP (C) - 15172/2024	RANJIT SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
117	54693/2024	28.06.2024	WP (C) - 6844/2015	B K P	C.O.	COURT NO. 1	Order Dtd. 2024-07-09	WRIT BRANCH -2	(Se at No-7)
118	54695/2024	28.06.2024	WP (C) - 15180/2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
119	54696/2024	28.06.2024	WP (C) - 4133/2023	M NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANCH -2	(Se at No-8)
120	54697/2024	28.06.2024	WP (C) - 15145/2024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-48)
121	54698/2024	28.06.2024	WP (C) -	M K RATH	C.O.	COURT	Order Dtd.	WRIT	(Se at No-48)

1	024	24	4133/20 23			NO. 1	2024-06-24	BRANCH -2	at No- 8)
12 2	54699/2 024	28.06.20 24	WP (C) - 15199/2 024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No- 48)
12 3	54700/2 024	28.06.20 24	WP (C) - 15137/2 024	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No- 48)
12 4	54701/2 024	28.06.20 24	WP (C) - 15285/2 024	A K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-07-29	WRIT BRANCH -8	(Se at No- 40)
12 5	54702/2 024	28.06.20 24	WP (C) - 15177/2 024	RANJIT SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No- 48)
12 6	54703/2 024	28.06.20 24	WP (C) - 15108/2 024	A K PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No- 48)
12 7	54705/2 024	28.06.20 24	WP (C) - 15131/2 024	RANJIT SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No- 48)
12 8	54706/2 024	28.06.20 24	WP (C) - 14200/2 023	SATYAJIT SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-06-27	WRIT BRANCH -4	(Se at No- 19)
12 9	54707/2 024	28.06.20 24	WP (C) - 15134/2 024	RANJIT SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No- 48)
13 0	54708/2 024	28.06.20 24	WP (C) - 15110/2 024	A K PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No- 48)
13 1	54709/2 024	28.06.20 24	WP (C) - 15136/2 024	RANJIT SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No- 48)
13 2	54711/2 024	28.06.20 24	WP (C) - 15130/2 024	RANJIT SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No- 48)
13 3	54712/2 024	28.06.20 24	WP (C) - 19036/2 022	B. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-06-27	WRIT BRANCH -4	(Se at No- 27)

134	54714/2024	28.06.2024	WP (C) - 13749/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Se at No-44)
135	54715/2024	28.06.2024	WP (C) - 9260/2024	D K NAIK	C.O.	COURT NO. 6	Order Dtd. 2024-06-27	WRIT BRANCH -4	(Se at No-38)
136	54716/2024	28.06.2024	WP (C) - 14806/2024	A K PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-27	WRIT BRANCH -4	(Se at No-17)
137	54717/2024	28.06.2024	TRPCRL-1/2024	GD MALLICK	C.O.	COURT NO. 6	Order Dtd. 2024-06-26	BAIL-1	(Se at No-3)
138	54718/2024	28.06.2024	TRPCRL-19/2024	S.DASH	C.O.	COURT NO. 6	Order Dtd. 2024-06-25	BAIL-1	(Se at No-3)
139	54719/2024	28.06.2024	TRP (C) - 80/2024	G.JAYASIN GH	C.O.	COURT NO. 6	Order Dtd. 2024-06-26	M.J.C.	(Se at No-6)
140	54720/2024	28.06.2024	TRP (C) - 80/2024	BK PATI	C.O.	COURT NO. 6	Order Dtd. 2024-06-26	M.J.C.	(Se at No-6)
141	54721/2024	28.06.2024	TRP (C) - 157/2022	SURESH CHANDRA SUNDARRAY	C.O.	COURT NO. 24	Order Dtd. 2024-06-26	M.J.C.	(Se at No-6)
142	54722/2024	28.06.2024	CRLMP-724/2024	N. SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-07-09	WRIT BRANCH -4	(Se at No-37)
143	54723/2024	28.06.2024	TRP (C) - 344/2023	B.K.PANDA	C.O.	COURT NO. 17	Order Dtd. 2024-06-26	M.J.C.	(Se at No-6)
144	54724/2024	28.06.2024	TRP (C) - 344/2023	B.SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-06-26	M.J.C.	(Se at No-6)
145	54725/2024	28.06.2024	WP (C) - 15052/2024	S M SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-06-27	WRIT BRANCH -6	(Se at No-26)
146	54726/2024	28.06.2024	WP (C) - 15064/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-06-27	WRIT BRANCH -6	(Se at No-

									26)
147	54727/2024	28.06.2024	WP (C) - 10355/2024	N.R. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-06-27	WRIT BRANCH -8	(Se at No-39)
148	54728/2024	28.06.2024	WP (C) - 12757/2024	S K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-06-27	WRIT BRANCH -4	(Se at No-38)
149	54729/2024	28.06.2024	TRP (C) - 137/2022	J MAHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2024-06-26	M.J.C.	(Se at No-6)
150	54730/2024	28.06.2024	WP (C) - 4647/2024	P. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-06-27	WRIT BRANCH -8	(Se at No-43)
151	54731/2024	28.06.2024	WP (C) - 15059/2024	S M SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-06-27	WRIT BRANCH -6	(Se at No-26)
152	54732/2024	28.06.2024	TRP (C) - 74/2024	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2024-06-26	M.J.C.	(Se at No-6)
153	54733/2024	28.06.2024	WP (C) - 15088/2024	KAPILA CHARAN NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-06-27	WRIT BRANCH -6	(Se at No-26)
154	54734/2024	28.06.2024	WP (C) - 15055/2024	S M SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-06-27	WRIT BRANCH -6	(Se at No-26)
155	54735/2024	28.06.2024	CMP- 575/2024	TUSAR KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-06-27	WRIT BRANCH -3	(Se at No-14)
156	54736/2024	28.06.2024	CMP- 406/2024	DILLIP SAMAL	C.O.	COURT NO. 17	Order Dtd. 2024-06-27	WRIT BRANCH -2	(Se at No-6)
157	54737/2024	28.06.2024	WP (C) - 15097/2024	M K PANI	C.O.	COURT NO. 17	Order Dtd. 2024-06-27	WRIT BRANCH -6	(Se at No-26)
158	54738/2024	28.06.2024	WP (C) - 7644/2024	S MOHARNA	C.O.	COURT NO. 17	Order Dtd. 2024-06-26	WRIT BRANCH -2	(Se at No-8)
159	54739/2024	28.06.2024	WP (C) - 7644/2024	H S PAIKARAY	C.O.	COURT NO. 17	Order Dtd. 2024-06-26	WRIT BRANCH	(Se at

			24					-2	No-8)
160	54740/2024	28.06.2024	CRLMC-2263/2024	P.CH. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21	CRIMINAL MISC	(Se at No-7)
161	54741/2024	28.06.2024	CRLMC-2289/2024	A.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	CRIMINAL MISC	(Se at No-7)
162	54742/2024	28.06.2024	CRLMC-2306/2024	K.C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Se at No-2)
163	54743/2024	28.06.2024	WP (C) - 38753/2023	S. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANCH -4	(Se at No-38)
164	54744/2024	28.06.2024	ABLAPL-12517/2022	S.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	BAIL-2	(Se at No-7)
165	54747/2024	28.06.2024	CRP-13/2024	T BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CIVIL REVISION	(Se at No-1)
166	54748/2024	28.06.2024	CRP-21/2024	P K MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-07-19		(Se at No-1)
167	54749/2024	28.06.2024	CRP-41/2010	G PATRA	C.O.	COURT NO. 14	Order Dtd. 2024-06-26	CIVIL REVISION	(Se at No-1)
168	54750/2024	28.06.2024	WP (C) - 12853/2014	P U MALLICK	C.O.	COURT NO. 14	Order Dtd. 2024-06-25	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
169	54751/2024	28.06.2024	WP (C) - 14423/2014	D NAYAK	C.O.	COURT NO. 14	Order Dtd. 2024-06-25	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
170	54752/2024	28.06.2024	WP (C) - 14840/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-06-27	WRIT BRANCH -4	(Se at No-17)
171	54753/2024	28.06.2024	WP (C) -	P K JENA	C.O.	COURT	Order Dtd.	WRIT	(Se

1	024	24	15179/2 024			NO. 14	2024-06-27	BRANCH (DIVISION BENCH-3)	at No-117 )
17 2	54754/2 024	28.06.20 24	WP (C) - 14848/2 024	R.K. BEHERA	C.O.	COURT NO. 14	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114 )
17 3	54755/2 024	28.06.20 24	WP (C) - 14898/2 024	BK SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114 )
17 4	54756/2 024	28.06.20 24	WP (C) - 14870/2 024	B.K. SINGH	C.O.	COURT NO. 14	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114 )
17 5	54757/2 024	28.06.20 24	WP (C) - 14909/2 024	T K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-115 )
17 6	54758/2 024	28.06.20 24	WP (C) - 14872/2 024	SUDHIR KUMAR MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114 )
17 7	54759/2 024	28.06.20 24	WP (C) - 14919/2 024	P K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-115 )
17 8	54760/2 024	28.06.20 24	WP (C) - 14890/2 024	P.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114 )
17 9	54761/2 024	28.06.20 24	WP (C) - 14929/2 024	P K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-115 )

180	54762/2024	28.06.2024	WP (C) - 14947/2024	N R BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-115)
181	54763/2024	28.06.2024	WP (C) - 14951/2024	D K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-115)
182	54764/2024	28.06.2024	WP (C) - 17776/2020	A.T. NAYAK	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-116)
183	54765/2024	28.06.2024	ABLAPL-6371/2024	SARAT KUMAR ACHARYA	C.O.	COURT NO. 22	Order Dtd. 2024-06-26		(Se at No-116)
184	54766/2024	28.06.2024	WP (C) - 15146/2024	T K NAYAK	C.O.	COURT NO. 22	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-117)
185	54767/2024	28.06.2024	WP (C) - 18142/2022	NIRANJAN MAHARANA	C.O.	COURT NO. 22	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-118)
186	54768/2024	28.06.2024	WP (C) - 7316/2024	G. JAYSHING	C.O.	COURT NO. 22	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
187	54769/2024	28.06.2024	WP (C) - 7316/2024	S.K. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-105)
188	54770/2024	28.06.2024	WP (C) - 15146/2024	R ROUT	C.O.	COURT NO. 22	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-117)

189	54771/2024	28.06.2024	WP (C) - 14798/2024	P.K. JENA	C.O.	COURT NO. 22	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-113)
190	54772/2024	28.06.2024	WP (C) - 14813/2024	T.K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)
191	54773/2024	28.06.2024	WP (C) - 15040/2024	T SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-116)
192	54774/2024	28.06.2024	WP (C) - 14816/2024	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)
193	54775/2024	28.06.2024	ABLAPL-6411/2024	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27		(Se at No-114)
194	54776/2024	28.06.2024	WP (C) - 14820/2024	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-114)
195	54777/2024	28.06.2024	WP (C) - 14906/2024	S K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-115)
196	54778/2024	28.06.2024	ABLAPL-6409/2024	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27		(Se at No-115)
197	54779/2024	28.06.2024	BLAPL-6284/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27		(Se at No-115)
198	54780/2024	28.06.2024	WP (C) - 14831/2	P. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-06-27	WRIT BRANCH	(Se at

			024			OLD		(DIVISION BENCH-2)	No-114)
199	54781/2024	28.06.2024	ABLAPL-6420/2024	AK RANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27		(Seat No-114)
200	54782/2024	28.06.2024	BLAPL-6262/2024	SAKTI PRASAD DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27		(Seat No-114)
201	54783/2024	28.06.2024	WP (C) - 11800/2024	S K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
202	54784/2024	28.06.2024	ABLAPL-5870/2024	SK PAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-26		(Seat No-105)
203	54785/2024	28.06.2024	WP (C) - 15058/2024	T SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
204	54786/2024	28.06.2024	WP (C) - 29923/2023	S.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
205	54787/2024	28.06.2024	ABLAPL-6412/2024	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27		(Seat No-120)
206	54788/2024	28.06.2024	BLAPL-6189/2024	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-25		(Seat No-120)
207	54789/2024	28.06.2024	ABLAPL-6336/2024	PRADIPTA BEURA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-26	BAIL-1	(Seat No-3)
20	54790/2	28.06.20	ABLAPL-	PRADIPTA	C.O.	COURT	Order Dtd.	BAIL-2	(Se

8	024	24	6338/2024	BEURA		NO. 3 OLD	2024-06-26		at No-12)
209	54791/2024	28.06.2024	BLAPL-6199/2024	L ACHARI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-25	BAIL-2	(Se at No-9)
210	54792/2024	28.06.2024	BLAPL-6176/2024	J MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-25		(Se at No-9)
211	54793/2024	28.06.2024	BLAPL-6183/2024	A K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-25	BAIL-1	(Se at No-4)
212	54794/2024	28.06.2024	BLAPL-5272/2024	SANTOSH CHANDRA ATABUDHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-25		(Se at No-4)
213	54795/2024	28.06.2024	ABLAPL-6415/2024	SUDHANSU PRASAD MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	BAIL-2	(Se at No-7)
214	54796/2024	28.06.2024	RPFAM-455/2023	A K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27	FIRST APPEAL	(Se at No-5)
215	54797/2024	28.06.2024	ABLAPL-6417/2024	B K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27		(Se at No-5)
216	54798/2024	28.06.2024	ABLAPL-6422/2024	P BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27		(Se at No-5)
217	54799/2024	28.06.2024	ABLAPL-6419/2024	B K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	BAIL-2	(Se at No-9)
218	54800/2024	28.06.2024	ABLAPL-6344/2024	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	BAIL-1	(Se at No-4)
219	54801/2024	28.06.2024	BLAPL-6186/2024	J BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	BAIL-2	(Se at No-9)
220	54802/2024	28.06.2024	ABLAPL-6346/2024	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No-9)

22 1	54804/2 024	28.06.20 24	ABLAPL- 6343/20 24	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	BAIL-1	(Se at No- 3)
22 2	54805/2 024	28.06.20 24	ABLAPL- 6355/20 24	PRATIMA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No- 3)
22 3	54806/2 024	28.06.20 24	ABLAPL- 6348/20 24	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No- 3)
22 4	54807/2 024	28.06.20 24	CRLMC- 1510/20 24	H JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	CRIMIN AL MISC	(Se at No- 2)
22 5	54808/2 024	28.06.20 24	BLAPL- 5984/20 24	R.K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No- 2)
22 6	54809/2 024	28.06.20 24	ABLAPL- 6285/20 24	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25		(Se at No- 2)
22 7	54810/2 024	28.06.20 24	WP (C) - 34024/2 023	D K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-06-27	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 115 )
22 8	54811/2 024	28.06.20 24	WP (C) - 34026/2 023	D K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-06-27	WRIT BRANCH (DIVIS ION BENCH- 2)	(Se at No- 115 )
22 9	54812/2 024	28.06.20 24	WP (C) - 4690/20 17	M/S.S.C.D ASH	C.O.	COURT NO. 1	Order Dtd. 2024-06-27	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 106 )
23 0	54813/2 024	28.06.20 24	WP (C) - 41095/2 023	JIBAN JYOTI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-06-27	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 117 )
23 1	54814/2 024	28.06.20 24	ABLAPL- 6418/20 24	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-06-27		(Se at No- 117

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23 2	54815/2 024	28.06.20 24	WP (C) - 15081/2 024	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH -6	(Se at No- 26)
23 3	54816/2 024	28.06.20 24	WP (C) - 15083/2 024	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH -6	(Se at No- 26)
23 4	54817/2 024	28.06.20 24	CRLA- 372/202 4	P. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-10-24	CRIMIN AL APPEAL	(Se at No- 10)
23 5	54818/2 024	28.06.20 24	WP (C) - 15089/2 024	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH -6	(Se at No- 26)
23 6	54819/2 024	28.06.20 24	CRLA- 437/202 3	KEDAR CHANDRA SARANGI	C.O.	COURT NO. 7	Order Dtd. 2024-09-26	CRIMIN AL APPEAL	(Se at No- 9)
23 7	54820/2 024	28.06.20 24	WP (C) - 15201/2 024	P. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-06-27	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 119 )
23 8	54821/2 024	28.06.20 24	WP (C) - 15077/2 024	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH -6	(Se at No- 26)
23 9	54822/2 024	28.06.20 24	WP (C) - 14249/2 024	K. MANDAL	C.O.	COURT NO. 1	Order Dtd. 2024-06-27	WRIT BRANCH (DIVIS ION BENCH- 1)	(Se at No- 108 )
24 0	54823/2 024	28.06.20 24	ABLAPL- 6410/20 24	BISWARANJ AN DALAI	C.O.	COURT NO. 1	Order Dtd. 2024-06-27	BAIL-1	(Se at No- 2)
24 1	54824/2 024	28.06.20 24	ABLAPL- 4420/20 24	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-06-26	BAIL-1	(Se at No- 4)
24 2	54825/2 024	28.06.20 24	ABLAPL- 2413/20 24	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2024-06-25	BAIL-1	(Se at No- 4)
24 3	54826/2 024	28.06.20 24	BLAPL- 1549/20	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-06-26		(Se at

			24						No-4)
24 4	54827/2 024	28.06.20 24	ABLAPL- 6279/20 24	P. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-06-25		(Se at No- 4)
24 5	54828/2 024	28.06.20 24	ABLAPL- 6283/20 24	NIHAR RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-06-25		(Se at No- 4)
24 6	54829/2 024	28.06.20 24	BLAPL- 6199/20 24	S. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-25	BAIL-2	(Se at No- 9)
24 7	54830/2 024	28.06.20 24	ABLAPL- 6287/20 24	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-06-25		(Se at No- 9)
24 8	54831/2 024	28.06.20 24	ABLAPL- 4479/20 24	M. R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-06-26	BAIL-1	(Se at No- 4)
24 9	54832/2 024	28.06.20 24	ABLAPL- 6284/20 24	JADUNATH PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-06-25		(Se at No- 4)
25 0	54833/2 024	28.06.20 24	ABLAPL- 6280/20 24	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-25		(Se at No- 4)
25 1	54834/2 024	28.06.20 24	ABLAPL- 6278/20 24	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25		(Se at No- 4)
25 2	54835/2 024	28.06.20 24	BLAPL- 6193/20 24	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25	BAIL-2	(Se at No- 12)
25 3	54836/2 024	28.06.20 24	BLAPL- 6192/20 24	M. K. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-25		(Se at No- 12)
25 4	54840/2 024	28.06.20 24	CONTC- 1857/20 24	S S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No- 12)
25 5	54842/2 024	28.06.20 24	WP (C) - 9481/20 24	M K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -6	(Se at No- 25)
25	54843/2	28.06.20	WP (C) -	P K JENA	C.O.	COURT	Order Dtd.	WRIT	(Se

6	024	24	12903/2 024			NO. 2 OLD	2024-06-27	BRANCH -7	at No- 10)
25 7	54845/2 024	28.06.20 24	WP (C) - 13857/2 024	G R PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -8	(Se at No- 29)
25 8	54846/2 024	28.06.20 24	WP (C) - 9824/20 24	P K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-11-12	WRIT BRANCH -3	(Se at No- 28)
25 9	54847/2 024	28.06.20 24	WP (C) - 11943/2 024	S SATAPATHY	C.O.	COURT NO. 14	Order Dtd. 2024-11-05	WRIT BRANCH -4	(Se at No- 27)
26 0	54848/2 024	28.06.20 24	WP (C) - 36261/2 023	L JENA	C.O.	COURT NO. 23	Order Dtd. 2024-10-23	WRIT BRANCH -8	(Se at No- 41)
26 1	54850/2 024	28.06.20 24	WP (C) - 12575/2 024	P K BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-06-26	WRIT BRANCH -2	(Se at No- 9)
26 2	54852/2 024	28.06.20 24	WP (C) - 14162/2 024	MIHIR KANTA RATH	C.O.	COURT NO. 23	Order Dtd. 2024-06-27	WRIT BRANCH -3	(Se at No- 28)
26 3	54853/2 024	28.06.20 24	WP (C) - 14260/2 024	M K RATH	C.O.	COURT NO. 23	Order Dtd. 2024-06-27	WRIT BRANCH -5	(Se at No- 32)
26 4	54854/2 024	28.06.20 24	WP (C) - 14269/2 024	MIHIR KANTA RATH	C.O.	COURT NO. 23	Order Dtd. 2024-06-27	WRIT BRANCH -5	(Se at No- 32)
26 5	54855/2 024	28.06.20 24	WP (C) - 14366/2 024	U C SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-06-26	WRIT BRANCH -6	(Se at No- 36)
26 6	54857/2 024	28.06.20 24	WP (C) - 14932/2 024	S PARIJA	C.O.	COURT NO. 23	Order Dtd. 2024-06-27	WRIT BRANCH -5	(Se at No- 20)
26 7	54858/2 024	28.06.20 24	WP (C) - 15093/2 024	KAPILA CHARAN NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-06-27	WRIT BRANCH -6	(Se at No- 26)
26 8	54859/2 024	28.06.20 24	FAO- 136/202 4	S R OJHA	C.O.	COURT NO. 23	Order Dtd. 2024-06-26	MISC. APPEAL SEC.	(Se at No- 9)

269	54860/2024	28.06.2024	FAO-136/2024	S SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-06-26	MISC. APPEAL SEC.	(Se at No-9)
270	54863/2024	28.06.2024	WP (C) - 39997/2023	A K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-09-11	WRIT BRANCH -2	(Se at No-7)
271	54865/2024	28.06.2024	WP (C) - 40012/2023	A K SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-09-11	WRIT BRANCH -3	(Se at No-12)
272	54869/2024	28.06.2024	WP (C) - 14759/2024	S K PRAHNAN	C.O.	COURT NO. 23	Order Dtd. 2024-06-26	WRIT BRANCH -3	(Se at No-12)
273	54871/2024	28.06.2024	WPC (OA) - 2164/2017	M.R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-06-24	OA Branch	(Se at No-1)
274	54873/2024	28.06.2024	WP (C) - 13830/2024	K K NATH	C.O.	COURT NO. 23	Order Dtd. 2024-06-26	WRIT BRANCH -8	(Se at No-29)
275	54874/2024	28.06.2024	WP (C) - 11715/2017	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-06-27	WRIT BRANCH -4	(Se at No-27)
276	54877/2024	28.06.2024	WP (C) - 13330/2024	A K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-06-26	WRIT BRANCH -3	(Se at No-11)
277	54878/2024	28.06.2024	WP (C) - 24032/2020	S.K. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-06-27	WRIT BRANCH -8	(Se at No-39)
278	54879/2024	28.06.2024	WP (C) - 8064/2018	D. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-06-27	WRIT BRANCH -2	(Se at No-34)
279	54882/2024	28.06.2024	WP (C) - 12126/2024	J R KAR	C.O.	COURT NO. 23	Order Dtd. 2024-06-26	WRIT BRANCH -6	(Se at No-35)
280	54884/2024	28.06.2024	WP (C) - 12120/2024	J R KAR	C.O.	COURT NO. 23	Order Dtd. 2024-06-26	WRIT BRANCH -6	(Se at No-35)
281	54886/2024	28.06.2024	WP (C) - 12113/2024	J R KAR	C.O.	COURT NO. 23	Order Dtd. 2024-06-26	WRIT BRANCH -6	(Se at No-35)

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28 2	54888/2 024	28.06.20 24	WP (C) - 11951/2 024	S SATAPATHY	C.O.	COURT NO. 14	Order Dtd. 2024-11-05	WRIT BRANCH -4	(Se at No- 27)
28 3	54890/2 024	28.06.20 24	ABLAPL- 5792/20 24	T.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18		(Se at No- 27)
28 4	54891/2 024	28.06.20 24	WP (C) - 10017/2 024	N. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	WRIT BRANCH -5	(Se at No- 32)
28 5	54892/2 024	28.06.20 24	WP (C) - 15003/2 024	M K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	WRIT BRANCH -6	(Se at No- 26)
28 6	54893/2 024	28.06.20 24	WP (C) - 9855/20 24	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	WRIT BRANCH -3	(Se at No- 28)
28 7	54894/2 024	28.06.20 24	FAO- 54/2024	S. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	MISC. APPEAL SEC.	(Se at No- 5)
28 8	54896/2 024	28.06.20 24	FAO- 54/2024	K.K. NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	MISC. APPEAL SEC.	(Se at No- 5)
28 9	54897/2 024	28.06.20 24	FAO- 251/202 4	T.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	MISC. APPEAL SEC.	(Se at No- 2)
29 0	54898/2 024	28.06.20 24	FAO- 251/202 4	S. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	MISC. APPEAL SEC.	(Se at No- 2)
29 1	54899/2 024	28.06.20 24	FAO- 252/202 4	SARASWATI BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	MISC. APPEAL SEC.	(Se at No- 2)
29 2	54900/2 024	28.06.20 24	FAO- 252/202 4	SATYABAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	MISC. APPEAL SEC.	(Se at No- 2)
29 3	54901/2 024	28.06.20 24	FAO- 450/201 1	B.K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	MISC. APPEAL SEC.	(Se at No- 8)
29 4	54902/2 024	28.06.20 24	WP (C) - 15069/2	P.K. BARIK	C.O.	COURT NO. 2		WRIT BRANCH	(Se at

			021			OLD		(DIVISION BENCH)	No-112)
295	54903/2024	28.06.2024	WP (C) - 14245/2024	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	WRIT BRANCH -5	(Seat No-32)
296	54904/2024	28.06.2024	WP (C) - 8673/2018	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	WRIT BRANCH -4	(Seat No-38)
297	54905/2024	28.06.2024	WP (C) - 9460/2018	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	WRIT BRANCH -4	(Seat No-19)
298	54906/2024	28.06.2024	WP (C) - 9460/2018	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	WRIT BRANCH -4	(Seat No-19)
299	54907/2024	28.06.2024	CRLREV-2/2012	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26	CRIMINAL REVISION	(Seat No-4)
300	54908/2024	28.06.2024	CRLREV-56/2011	S. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	CRIMINAL REVISION	(Seat No-2)
301	54909/2024	28.06.2024	CRLMA-162/2021	D.K. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	BAIL-2	(Seat No-8)
302	54910/2024	28.06.2024	CRLMA-104/2024	HARIHAR PANIGRAHI	C.O.	COURT NO. 15	Order Dtd. 2024-07-05		(Seat No-8)
303	54911/2024	28.06.2024	CRLMC-1841/2021	M.R. BARIK	C.O.	COURT NO. 15	Order Dtd. 2023-05-19	CRIMINAL MISC	(Seat No-3)
304	54912/2024	28.06.2024	WP (C) - 15119/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 15	Order Dtd. 2024-06-27	WRIT BRANCH -7	(Seat No-48)
305	54913/2024	28.06.2024	CRLMC-2114/2024	MANORANJAN PADHI	C.O.	COURT NO. 15	Order Dtd. 2024-06-19		(Seat No-48)
306	54914/2024	28.06.2024	WP (C) - 13358/2024	S.K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-06-27	WRIT BRANCH -3	(Seat No-11)

307	54915/2024	28.06.2024	WP (C) - 12983/2024	N. MALLICK	C.O.	COURT NO. 15		WRIT BRANCH -7	(Se at No-10)
308	54916/2024	28.06.2024	CMP- 499/2024	P. BASTIA	C.O.	COURT NO. 15	Order Dtd. 2024-06-27	WRIT BRANCH -2	(Se at No-6)
309	54917/2024	28.06.2024	WP (C) - 15349/2024	R.R.DAS	C.O.	COURT NO. 20	Order Dtd. 2024-07-04	WRIT BRANCH -1	(Se at No-3)
310	54919/2024	28.06.2024	WP (C) - 11408/2024	S.K. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-06-27	WRIT BRANCH -5	(Se at No-23)
311	54920/2024	28.06.2024	WP (C) - 13362/2024	P. BASTIA	C.O.	COURT NO. 20	Order Dtd. 2024-06-27	WRIT BRANCH -3	(Se at No-11)
312	54921/2024	28.06.2024	RSA- 36/2002	T.K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-06-27	SECOND APPEAL	(Se at No-4)
313	54922/2024	28.06.2024	RSA- 284/2002	R.K. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-06-27	SECOND APPEAL	(Se at No-3)
314	54923/2024	28.06.2024	WA- 842/2024	J SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Se at No-2)
315	54924/2024	28.06.2024	WA- 918/2024	GOPAL PRASAD JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-27	WRIT APPEAL	(Se at No-1)
316	54925/2024	28.06.2024	ABLAPL- 6333/2024	R K MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-26	BAIL-2	(Se at No-9)
317	54926/2024	28.06.2024	WA- 846/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Se at No-2)
318	54927/2024	28.06.2024	BLAPL- 5560/2024	SARAT KUMAR JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-27	BAIL-1	(Se at No-4)
319	54928/2024	28.06.2024	WA- 856/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S	Order Dtd. 2024-08-13	WRIT APPEAL	(Se at No-

						COURT			2)
320	54929/2024	28.06.2024	WP (C) - 14004/2024	T K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-02	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
321	54930/2024	28.06.2024	BLAPL-6260/2024	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-27		(Seat No-106)
322	54931/2024	28.06.2024	WA-844/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Seat No-2)
323	54933/2024	28.06.2024	WA-843/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Seat No-2)
324	54934/2024	28.06.2024	WA-495/2022	P C DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-26	WRIT APPEAL	(Seat No-3)
325	54935/2024	28.06.2024	ABLAPL-6335/2024	R K MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-26	BAIL-1	(Seat No-3)
326	54936/2024	28.06.2024	WA-845/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Seat No-2)
327	54937/2024	28.06.2024	WA-495/2022	S P SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-26	WRIT APPEAL	(Seat No-3)
328	54938/2024	28.06.2024	WA-848/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Seat No-2)
329	54939/2024	28.06.2024	WA-849/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Seat No-2)
330	54940/2024	28.06.2024	WA-852/2024	J SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Seat No-2)
331	54941/2024	28.06.2024	WA-850/2024	J. SAHOO	C.O.	CHIEF JUSTICE'S	Order Dtd. 2024-08-13	WRIT APPEAL	(Seat No-

						COURT			2)
33 2	54942/2 024	28.06.20 24	WP (C) - 10752/2 024	D SAMAL	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-07-11	WRIT BRANCH (DIVIS ION BENCH- 3)	(Se at No- 117 )
33 3	54943/2 024	28.06.20 24	WA- 851/202 4	J. SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Se at No- 2)
33 4	54944/2 024	28.06.20 24	WA- 854/202 4	J. SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Se at No- 2)
33 5	54945/2 024	28.06.20 24	WA- 857/202 4	J SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Se at No- 2)
33 6	54946/2 024	28.06.20 24	WA- 855/202 4	J. SAHOO	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-08-13	WRIT APPEAL	(Se at No- 2)
33 7	54948/2 024	28.06.20 24	WA- 111/202 0	D K NAIK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-06-25	WRIT APPEAL	(Se at No- 4)
33 8	54951/2 024	28.06.20 24	WP (C) - 17432/2 019	M BARAL	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-06-25	WRIT BRANCH -8	(Se at No- 40)
33 9	54958/2 024	28.06.20 24	ABLAPL- 6258/20 24	ANITA SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-26		(Se at No- 40)
34 0	54964/2 024	28.06.20 24	ABLAPL- 6413/20 24	GR DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-27	BAIL-2	(Se at No- 7)
34 1	54965/2 024	28.06.20 24	WPC (OA) - 2033/20 17	MANS RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	OA Branch	(Se at No- 1)
34 2	54966/2 024	28.06.20 24	WP (C) - 14051/2 024	MANAS RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANCH -2	(Se at No- 34)
34 3	54967/2 024	28.06.20 24	WPC (OA) - 1495/20 17	MANAS RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	OA Branch	(Se at No- 1)

344	54968/2024	28.06.2024	WPC (OA) - 1440/2017	MANAS RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	OA Branch	(Se at No-1)
345	54969/2024	28.06.2024	WPC (OA) - 1425/2017	MANS RANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	OA Branch	(Se at No-1)
346	54970/2024	28.06.2024	WP (C) - 15213/2024	A.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-09-30	WRIT BRANCH -8	(Se at No-40)
347	54971/2024	28.06.2024	ABLAPL-6288/2024	BISWAJIT MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-06-26	BAIL-1	(Se at No-3)
348	54972/2024	28.06.2024	BLAPL-6294/2024	BB ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-06-27		(Se at No-3)
349	54973/2024	28.06.2024	BLAPL-6290/2024	BB ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-06-27	BAIL-2	(Se at No-10)
350	54974/2024	28.06.2024	ABLAPL-5895/2024	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-06-26	BAIL-2	(Se at No-8)
351	54975/2024	28.06.2024	ABLAPL-866/2023	B.N. SAHU	C.O.	COURT NO. 2	Order Dtd. 2023-02-09	BAIL-1	(Se at No-5)
352	54976/2024	28.06.2024	ABLAPL-8747/2023	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 2	Order Dtd. 2023-10-05	BAIL-2	(Se at No-9)
353	54977/2024	28.06.2024	WP (C) - 38597/2023	P.K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-07-29	WRIT BRANCH -1	(Se at No-30)
354	54978/2024	28.06.2024	ABLAPL-5201/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-06-27		(Se at No-30)
355	54979/2024	28.06.2024	WP (C) - 38596/2023	P.K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-07-29	WRIT BRANCH -1	(Se at No-30)
356	54980/2024	28.06.2024	LAA-9/2024	A.K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-07-29	FIRST APPEAL	(Se at No-

									3)
357	54981/2024	28.06.2024	ABLAPL-6290/2024	BISWAJIT MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-06-26		(Se at No-3)
358	54982/2024	28.06.2024	WA-111/2020	S.P. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-06-25	WRIT APPEAL	(Se at No-4)
359	54983/2024	28.06.2024	ABLAPL-5312/2024	S MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-06-27	BAIL-2	(Se at No-9)
360	54984/2024	28.06.2024	ABLAPL-5328/2024	AK NAYAK	C.O.	COURT NO. 16	Order Dtd. 2024-06-27	BAIL-2	(Se at No-11)
361	54985/2024	28.06.2024	ABLAPL-5255/2024	P K JENA	C.O.	COURT NO. 2	Order Dtd. 2024-06-27		(Se at No-11)
362	54986/2024	28.06.2024	ABLAPL-5359/2024	N SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-06-27		(Se at No-11)
363	54987/2024	28.06.2024	ABLAPL-5216/2024	P K JENA	C.O.	COURT NO. 2	Order Dtd. 2024-06-27		(Se at No-11)
364	54988/2024	28.06.2024	ABLAPL-5224/2024	J KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024-06-27	BAIL-2	(Se at No-7)
365	54989/2024	28.06.2024	ABLAPL-5256/2024	P K JENA	C.O.	COURT NO. 2	Order Dtd. 2024-06-27		(Se at No-7)
366	54990/2024	28.06.2024	ABLAPL-5215/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2024-06-27		(Se at No-7)
367	54991/2024	28.06.2024	ABLAPL-5191/2024	P M TARAI	C.O.	COURT NO. 2	Order Dtd. 2024-06-27		(Se at No-7)
368	54992/2024	28.06.2024	ABLAPL-5076/2024	B DAS	C.O.	COURT NO. 2	Order Dtd. 2024-06-27		(Se at No-7)
369	54993/2024	28.06.2024	ABLAPL-5065/2024	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-06-27		(Se at

			24						No-7)
370	54994/2024	28.06.2024	ABLAPL-4556/2024	GHANASHYAMA MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-06-27	BAIL-2	(Se at No-12)
371	54995/2024	28.06.2024	ABLAPL-3167/2024	M R SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-06-27	BAIL-2	(Se at No-7)
372	54996/2024	28.06.2024	ABLAPL-3647/2024	J P KAR	C.O.	COURT NO. 2	Order Dtd. 2024-04-24		(Se at No-7)
373	54997/2024	28.06.2024	BLAPL-6300/2024	KARMA DAS	C.O.	COURT NO. 2	Order Dtd. 2024-06-27		(Se at No-7)
374	54998/2024	28.06.2024	BLAPL-6306/2024	KARMA DAS	C.O.	COURT NO. 2	Order Dtd. 2024-06-27	BAIL-1	(Se at No-3)
375	54999/2024	28.06.2024	BLAPL-3821/2024	SK BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-06-27		(Se at No-3)
376	55000/2024	28.06.2024	BLAPL-6283/2024	HK PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-06-27		(Se at No-3)
377	55001/2024	28.06.2024	WP (C) - 12754/2024	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH -4	(Se at No-38)
378	55002/2024	28.06.2024	BLAPL-6285/2024	HK PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-06-27	BAIL-1	(Se at No-4)
379	55003/2024	28.06.2024	BLAPL-6298/2024	JR DAS	C.O.	COURT NO. 1	Order Dtd. 2024-06-27	BAIL-1	(Se at No-5)
380	55004/2024	28.06.2024	BLAPL-5020/2024	PK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-27		(Se at No-5)
381	55005/2024	28.06.2024	BLAPL-6309/2024	M DAS	C.O.	COURT NO. 1	Order Dtd. 2024-06-27	BAIL-2	(Se at No-7)
38	55006/2	28.06.2024	BLAPL-	S MISHRA	C.O.	COURT	Order Dtd.		(Se

2	024	24	6314/20 24			NO. 1	2024-06-27		at No- 7)
38 3	55007/2 024	28.06.20 24	BLAPL- 4250/20 24	MR DASH	C.O.	COURT NO. 1	Order Dtd. 2024-06-27		(Se at No- 7)
38 4	55008/2 024	28.06.20 24	ABLAPL- 6469/20 24	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-06-28	BAIL-1	(Se at No- 5)
38 5	55009/2 024	28.06.20 24	BLAPL- 6315/20 24	SRINIBASH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-27	BAIL-2	(Se at No- 10)
38 6	55010/2 024	28.06.20 24	BLAPL- 6312/20 24	SRINIBASH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-27		(Se at No- 10)
38 7	55011/2 024	28.06.20 24	BLAPL- 6306/20 24	SRINIBASH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-27	BAIL-1	(Se at No- 3)
38 8	54562/2 024	28.06.20 24	TRP (C) - 58/2024	ROSHAN KUMAR PANDA	GENER AL		Order Dtd. 2024-06-24	M.J.C.	(Se at No- 6)
38 9	54565/2 024	28.06.20 24	WA- 1525/20 23	SANJIB KUMAR RATH	GENER AL		Order Dtd. 2023-10-30	WRIT APPEAL	(Se at No- 7)
39 0	54566/2 024	28.06.20 24	RVWPET- 82/2024	MANORANJA N PATTANAIK	GENER AL		Order Dtd. 2024-05-20	CIVIL REVISI ON	(Se at No- 1)
39 1	54570/2 024	28.06.20 24	WP (C) - 10479/2 024	MANASH RANJAN BAUG	GENER AL		Order Dtd. 2024-05-30	WRIT BRANCH -1	(Se at No- 2)
39 2	54587/2 024	28.06.20 24	WP (C) - 9029/20 13	SANJAY KUMAR BEHERA	GENER AL		Order Dtd. 2024-05-13	WRIT BRANCH -5	(Se at No- 47)
39 3	54599/2 024	28.06.20 24	BLAPL- 12367/2 023	RAJENDRA NARAYAN ROUT	GENER AL		Order Dtd. 2024-06-24	BAIL-1	(Se at No- 2)
39 4	54619/2 024	28.06.20 24	ABLAPL- 4480/20 24	PRASANTA KUMAR PATRI	GENER AL		Order Dtd. 2024-06-26		(Se at No- 2)

395	54641/2024	28.06.2024	WP (C) - 10184/2021	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH -1	(Se at No-3)
396	54645/2024	28.06.2024	WP (C) - 2275/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-15	WRIT BRANCH -6	(Se at No-16)
397	54649/2024	28.06.2024	WP (C) - 6132/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH -3	(Se at No-28)
398	54659/2024	28.06.2024	OJC- 9449/1993	RAJUKUMAR SATAPATHY	GENERAL		Entire Brief		(Se at No-28)
399	54803/2024	28.06.2024	WP (C) - 3471/2024	STATE OF ODISHA	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH -4	(Se at No-46)
400	54838/2024	28.06.2024	WP (C) - 10661/2024	LAXMIKANT A TRIPATHY	GENERAL		Order Dtd. 2024-05-01	WRIT BRANCH -5	(Se at No-21)
401	54839/2024	28.06.2024	WP (C) - 5619/2017	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-14	WRIT BRANCH -5	(Se at No-32)
402	54841/2024	28.06.2024	WP (C) - 5416/2017	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-22	WRIT BRANCH -3	(Se at No-28)
403	54844/2024	28.06.2024	WP (C) - 5619/2017	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-14	WRIT BRANCH -5	(Se at No-32)
404	54849/2024	28.06.2024	CRLA- 565/2023	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-04-30	CRIMINAL APPEAL	(Se at No-9)
405	54851/2024	28.06.2024	CRLA- 565/2023	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-04-30	CRIMINAL APPEAL	(Se at No-9)
406	54856/2024	28.06.2024	WPC (OAC) - 3154/2014	LAXMIKANT A TRIPATHY	GENERAL		Order Dtd. 2023-04-12	OA Branch	(Se at No-1)
407	54862/2024	28.06.2024	WP (C) - 38435/2023	ROSHAN PATNAIK	GENERAL		Entire Document	WRIT BRANCH -8	(Se at No-

									42)
408	54867/2024	28.06.2024	WP (C) - 38435/2023	ROSHAN PATNAIK	GENERAL		Vakalatnama	WRIT BRANCH -8	(Se at No-42)
409	54875/2024	28.06.2024	WP (C) - 10479/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-05-30	WRIT BRANCH -1	(Se at No-2)
410	54881/2024	28.06.2024	WP (C) - 10479/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-05-31	WRIT BRANCH -1	(Se at No-2)
411	54895/2024	28.06.2024	WP (C) - 7924/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH -1	(Se at No-4)
412	54918/2024	28.06.2024	WP (C) - 22440/2016	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2019-01-07		(Se at No-4)
413	54932/2024	28.06.2024	CRLA-1252/2023	RAJENDRA NARAYAN ROUT	GENERAL		Deposition	CRIMINAL APPEAL	(Se at No-9)
414	54947/2024	28.06.2024	OJC-9448/1993	RAJUKUMAR SATAPATHY	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH)	(Se at No-120)
415	54949/2024	28.06.2024	WP (C) - 15244/2024	SANTOSH KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-04	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-119)
416	54950/2024	28.06.2024	OJC-9449/1993	RAJUKUMAR SATAPATHY	GENERAL		Entire Brief		(Se at No-119)
417	54952/2024	28.06.2024	CMP-413/2024	SUBHASH CHANDRA NAYAK	GENERAL		Order Dtd. 2024-06-28	WRIT BRANCH -2	(Se at No-6)
418	54953/2024	28.06.2024	WP (C) - 8039/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH -2	(Se at No-8)
419	54954/2024	28.06.2024	WP (C) - 8037/20	SANJAY KUMAR	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH	(Se at

			23	BEHERA				-2	No-8)
420	54955/2024	28.06.2024	WP (C) - 8034/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH -2	(Se at No-8)
421	54956/2024	28.06.2024	WP (C) - 32248/2023	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-06-27	WRIT BRANCH -4	(Se at No-27)
422	54957/2024	28.06.2024	WP (C) - 9614/2024	ASUTOSH ROUT	GENERAL		Order Dtd. 2024-06-27	WRIT BRANCH -1	(Se at No-1)
423	54959/2024	28.06.2024	ABLAPL-4242/2024	JAGADIP SAHOO	GENERAL		Order Dtd. 2024-06-27		(Se at No-1)
424	54960/2024	28.06.2024	ABLAPL-5566/2024	KALU CHARAN SWAIN	GENERAL		Order Dtd. 2024-06-28		(Se at No-1)
425	54961/2024	28.06.2024	ABLAPL-6493/2024	JAGADIP SAHOO	GENERAL		Order Dtd. 2024-06-28		(Se at No-1)
426	54962/2024	28.06.2024	WP (C) - 8456/2020	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH -6	(Se at No-16)
427	54963/2024	28.06.2024	WP (C) - 3063/2007	PARTHASARATHI JENA	GENERAL		Order Dtd. 2007-04-26		(Se at No-16)
428	54569/2024	28.06.2024	BLAPL-6246/2024	S K DASH	GENERAL		Order Dtd. 2024-06-26		(Se at No-16)
429	54647/2024	28.06.2024	JCRLA-71/2019	OHCLSC	GENERAL			CRIMINAL APPEAL	(Se at No-1)
430	54651/2024	28.06.2024	CRLA-388/2009	OHCLSC	GENERAL		Order Dtd. 2023-05-16	CRIMINAL APPEAL	(Se at No-6)
431	54655/2024	28.06.2024	CRLA-372/2024	PRASANJIT BEHERA	GENERAL		Order Dtd. 2024-10-24	CRIMINAL APPEAL	(Se at No-10)
43	54676/2	28.06.20	WP (C) -	K N SAHOO	GENER		Judgement Dtd.	WRIT	(Se

2	024	24	29172/2020		AL		2024-06-25	BRANCH-7	at No-44)
433	54682/2024	28.06.2024	WP (C) - 2185/2006	P.K MOHANTY	GENERAL		Order Dtd. 2024-01-04	WRIT BRANCH-3	(Se at No-33)
434	54687/2024	28.06.2024	WP (C) - 11249/2024	G.C BARIK	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH-3	(Se at No-33)
435	54694/2024	28.06.2024	CMP-102/2023	B.B DAS	GENERAL		Order Dtd. 2023-03-22	WRIT BRANCH-6	(Se at No-16)
436	54704/2024	28.06.2024	RSA-201/2006	SANTOSH KUMAR JENA	GENERAL		Order Dtd. 2024-05-16	SECOND APPEAL	(Se at No-2)
437	54710/2024	28.06.2024	TRP (C) - 170/2023	P.N PATNAIK	GENERAL		Order Dtd. 2024-07-15	M.J.C.	(Se at No-6)
438	54713/2024	28.06.2024	ARBA-13/2018	K.N SAHOO	GENERAL		Judgement Dtd. 2024-06-20	M.J.C.	(Se at No-1)
439	54745/2024	28.06.2024	WPC (OAC) - 1064/2013	P.K. ROUSTRAY	GENERAL		Order Dtd. 5000-01-01	OA Branch	(Se at No-1)
440	54746/2024	28.06.2024	WPC (OAC) - 3340/2016	A.K. MOHANTY	GENERAL		Order Dtd. 2023-08-25	OA Branch	(Se at No-1)
441	54837/2024	28.06.2024	BLAPL-6304/2024	A PATTANAIAK	GENERAL		Order Dtd. 2024-06-27	BAIL-1	(Se at No-5)
442	54861/2024	28.06.2024	WP (C) - 6153/2013	B K PATI	GENERAL		Order Dtd. 2013-06-27		(Se at No-5)
443	54864/2024	28.06.2024	WP (C) - 23958/2023	S PARIDA	GENERAL		Order Dtd. 2024-05-21	WRIT BRANCH-1	(Se at No-49)
444	54866/2024	28.06.2024	WP (C) - 32804/2021	L MOHANTY	GENERAL		Order Dtd. 2024-06-21	WRIT BRANCH (DIVISION)	(Se at No-103)

								BENCH-1)	)
445	54868/2024	28.06.2024	WP (C) - 7038/2008	S BISWAL	GENERAL		Order Dtd. 2008-05-13		(Seat No-103)
446	54870/2024	28.06.2024	WP (C) - 7665/2024	J P KAR	GENERAL		Order Dtd. 2024-06-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
447	54872/2024	28.06.2024	CONTC-1092/2024	J RANI	GENERAL		Order Dtd. 2024-03-12	CONTEMP	(Seat No-1)
448	54876/2024	28.06.2024	ABLAPL-3264/2022	G BARIK	GENERAL		Petition	CRIMINAL MISC	(Seat No-18)
449	54880/2024	28.06.2024	WP (C) - 5537/2021	G C SAFAR	GENERAL		Order Dtd. 2021-03-09	WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
450	54883/2024	28.06.2024	WP (C) - 19565/2015	C R NAYAK	GENERAL		Order Dtd. 2017-12-05		(Seat No-113)
451	54885/2024	28.06.2024	RSA-338/2022	H JENA	GENERAL		Order Dtd. 2023-12-08	SECOND APPEAL	(Seat No-3)
452	54887/2024	28.06.2024	WP (C) - 10750/2018	B NAYAK	GENERAL		Order Dtd. 2023-01-17	WRIT BRANCH (DIVISION BENCH)	(Seat No-113)
453	54889/2024	28.06.2024	SA-195/1976	B K PATI	GENERAL		Judgement Dtd. 1979-05-16 Petition, Annexure,		(Seat No-113)

**NIC**